

**GOVERNMENT OF INDIA  
LAW , JUSTICE AND COMPANY AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:347  
ANSWERED ON:16.08.2001  
FAST TRACK SCHEME  
UMMAREDDY VENKATESWARLU

**Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether the Government have initiated the process to remove the names of defunct companies from the Registrar of Companies;
- (b) if so, the number of companies struck off their names under the fast-track scheme;
- (c) whether the government propose to initiate further steps to encourage de-registration of in-active companies; and
- (d) if so, the steps proposed to be taken in this regard?

**Answer**

MINISTER OF LAW, JUSTICE & COMPANY AFFAIRS AND SHIPPING (SHRI ARUN JAITLEY)

(a) and (b) : Yes, Sir. The names of 5181 companies have been struck off under Fast Track Section 560 Scheme launched by Government during 28.9.2000 to 31.1.2001 ( for the State of Gujarat, the Scheme continued till 31.3.2001 ).

(c) No Sir.

(d) Does not arise in view of (c).